

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.09.2019

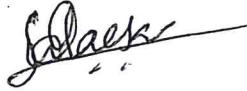
CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing	Sec 397/ 398 of CA 1956	S. Jayvikram & 3 Others	Sri K V Dhananjay, Sudharsan Suresh & others P1 to P3	Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates for R1 to R6.

ADVOCATE FOR PETITIONER/s:

SUDHARSHAN SURESH
994574343



ADVOCATE FOR RESPONDENT/s:

A MURALI & ABHIJIT ATUR
~~96600~~ 9663309317



ORDER

Heard Shri Sudharsan Suresh, learned Counsel for the Petitioner and Shri A. Murali and Shri Abhijit Atur, learned Counsel for the Respondent.

Post the case on **24.09.2019**.


Member (T)

Krishna

Verified


Court Officer


Member (J)